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Title: Introduction of 'The Civil Liability for Nuclear Damage (Amendment) Bill, 2015. (Amendment of sections 35 and 46).

SHRI HARISH MEENA (DAUSA): I beg to move for leave to introduce a Bill to amend the Civil Liability For Nuclear Damage Act, 2010.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Civil Liability For Nuclear Damage Act, 2010."

*The motion was adopted.*

SHRI HARISH MEENA : I introduce the Bill.

HON. SPEAKER: Item 30; Shri Pralhad Joshi – not present.

Item 31; Shri Pralhad Joshi – not present.

Item 33; Shri Pralhad Joshi – not present.

**15.31 hours**